

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:140

ANSWERED ON:27.02.2006

BAN OF USE OF OXYTOCIN

Nayak Shri Ananta;Patel Shri Kishanbhai Vestabhai

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the farmers use oxytocin to increase production of milk;
- (b) if so, whether oxytocin injection is easily available in the market despite the ban imposed by the Government;
- (c) if so, whether the Government has examined the repercussions of use of oxytocin on the children consuming such milk;
- (d) if so, the details thereof; and
- (e) the steps taken for strict compliance of the ban?

**Answer**

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.140 TO BE ANSWERED ON 27th FEBRUARY, 2006.

(a)&(b): No, Sir. Oxytocin, being a Schedule-H drug, is sold only against the prescription of a registered Medical/Veterinary practitioner.

(c)to(e): Oxytocin being an indispensable life saving drug, no ban on its use has been imposed. However, considering the possible misuse of the drug, Union Ministry of Health & Family Welfare has made it mandatory to market oxytocin injection only in single unit blister pack by amendment of Rule 105 of Drug & Cosmetics Rules, 1945. Further, the State Drug Controllers have been instructed to regulate and monitor manufacture and distribution of Oxytocin and the State Animal Husbandry Departments have been advised to educate the farmers about the appropriate use of oxytocin and for not using this product without the prescription of Registered Veterinary Practitioners.